

(d) whether there is any reason to suspect that the transport planes brought the anti-tank missiles to help release the pressure on Pak. forces?

The Minister of Defence (Shri Y. B. Chavan): (a) Government have no report about the use of this weapon in the Lahore Sector prior to the 15th September, 1965, on which day the American transport planes landed at Lahore for evacuation of American citizens.

(b) Government have no information.

(c) No, Sir.

(d) No evidence has come to light which may suggest that the planes were used for bringing in anti-tank missiles.

Execution of American Prisoners-of-War

***521. Shri Hari Vishnu Kamath:** Will the Minister of External Affairs be pleased to state:

(a) whether the South Vietnam Government recently lodged a protest with the International Control Commission in Vietnam against the alleged execution of American prisoners-of-war by the Vietcong;

(b) whether the said execution did in fact take place;

(c) if so, the reaction of the I.C.C. to the execution of prisoners-of-war as well as to the South Vietnam Government's protest; and

(d) what further action, if any, has been taken in the matter?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) It may be presumed that the alleged execution took place as it was announced over the radio and in the press.

(c) and (d). The International Commission has not yet announced its decision on the South Vietnamese

Government's request. In the normal course, the decisions of the International Control Commission are communicated to the Co-Chairmen in its periodical reports.

पूर्वी पाकिस्तान में ध्वान्दोलन

***522. श्री जगदेव सिंह सिद्धान्ती :**
श्री ब्रह्मशिवोर शास्त्री :
श्री प्र० च० बहग्रा :
श्री वासुप्पा :

क्या बंदेशिक-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वी पाकिस्तान में स्वतन्त्रता के लिए बड़ा ध्वान्दोलन हुआ है ;

(ख) क्या पूर्वी पाकिस्तान के निवासियों ने भारत सरकार से समर्थन मांगा है ;
घोर

(ग) यदि हां, तो उस पर सरकार की क्या प्रतिक्रिया है ?

बंदेशिक-कार्य मंत्रों (श्री स्वर्ण सिंह) :
(क) ऐसी कुछ खबरें हैं जिनसे यह संकेत मिलता है कि पूर्व पाकिस्तान में स्वतन्त्रता की भावना जागरूक होती जा रही है।

(ख) जी. नहीं।

(ग) प्रश्न नहीं उठता।

Guarantee against Nuclear Threat

***523. Shrimati Tarkeshwari Sinha:**
Shri Harish Chandra Mathur:
Shri D. C. Sharma:
Shri R. S. Pandey:
Shri Rajeshwar Patel:

Will the Minister of External Affairs be pleased to state:

(a) whether he has taken note of repeatedly publicised U.S. and U.K. thinking and re-thinking for providing a guarantee to India against nuclear threat and blackmail by those that have atomic weapons;

(b) what is the nature of these proposals; and

(c) Government's reaction in the matter?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). Government have seen reports of various statements attributed to representatives of the U. S. and U. K. Governments regarding the need to assure the security of non-nuclear powers in order to check the spread of nuclear weapons to these powers. However, neither of these Governments has made any concrete proposals in this regard. There is an increasing awareness that the extension of nuclear protection to non-nuclear states is difficult of implementation and does not by itself constitute an effective check against the proliferation of nuclear weapons. Government consider that the only effective guarantee against the nuclear threat would lie in the elimination of nuclear weapons and their delivery vehicles and Government have, therefore, proposed that a treaty on non-proliferation of nuclear weapons which provides for substantial nuclear disarmament by the nuclear powers should be concluded without further delay.

Withdrawal of Kashmir Question from U.N.O.

***524. Shri Himatsingka:
Shri Rameshwar Tantia:**

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that India is urgently considering to withdraw the Kashmir question from the U.N.O. and take a fresh question to U.N.O. what Pakistan has attacked on India;

(b) if not, the reasons therefor; and

(c) if so, when the final decision in this regard is likely to be taken?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) and (c). India lodged a complaint against Pakistan's aggression. This aggression has not been vacated and so the complaint continues on the agenda of the Security Council.

Pak firing in Dograi

***525. Shri Rameshwar Tantia:
Shri Himatsingka:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that one Major was killed by the Pakistan firing in Dograi on the 5th November, 1965;

(b) if so, whether any protest has been lodged with the U.N. Military Observers and also with the Pakistan Government;

(c) if so, their reaction thereto;

(d) whether any compensation has been demanded by the Indian Government; and

(e) whether Government are considering to take any retaliatory action against this kind of action of the Pakistan military forces during the cease-fire?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) to (d). This incident took place as a result of the breach committed by Pakistani troops of an agreement reached in October, 1965 by both sides that certain bunkers South of Dograi on the East bank of the B.R.B. Canal would not be occupied by either party. Despite this agreement, Pakistan forces occupied the bunkers on 5th November, 1965. A cease-fire violation complaint was lodged with the UN Observers about this flagrant violation of the agreement. However, the Observers attempts to persuade Pakistan forces to withdraw from the bunkers did not meet with any success. Not content with this, Pakistani troops opened fire with recoilless guns, medium machine guns and small arms from area south and